

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 06
(IB)-191(PB)/2019

IN THE MATTER OF:

Edelweiss Asset Reconstruction Company Pvt. Ltd. Applicant/petitioner
v.
Sameeksha Estate Pvt. Ltd. Respondent

Order under Section 7 of Insolvency & Bankruptcy Code (CIRP)

Order delivered on 16.09.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant/RP

Mr. Sanjay Bhatt & Mr. Rahul Mendiratta, Advs.

ORDER

At request, list the matter for hearing on **25.09.2020**.

- Sd -

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

- Sd -

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)